

**SCHEDULE II****FORM C****PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT  
WORKMEN AND EMPLOYEES****(Under Regulation 17 of the Insolvency and Bankruptcy Board of  
India (Liquidation Process) Regulations, 2016)**

Date: \_\_\_\_\_

**To**  
**The Liquidator,**  
**M/s. Deep Water Services (I) Ltd.,**  
 Energy House, 81 Dr. D. N. Road,  
 Mumbai 400 001.



**From**  
**UNIVERSAL AGENCY,**  
 154, Janjekar Street, Ist Floor,  
 Room No.4,  
 Nimakwala Building,  
 Mumbai 400 003, India.

**Sub: Submission of proof of claim in respect of the  
 liquidation of M/s. Deep Water Services (I) Ltd. under  
 the Insolvency and Bankruptcy Code, 2016.**

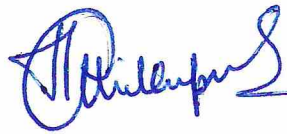

Madam/Sir,

**UNIVERSAL AGENCY,** hereby submits this proof of claim in  
 respect of the liquidation of **M/s. Deep Water Services (I) Ltd.** The  
 details for the same are set out below:


1.	<b>NAME OF OPERATIONAL CREDITOR:</b>	<b>UNIVERSAL AGENCY</b>
2	<b>ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE</b>	154, Janjekar Street, Ist Floor, Room No.4, Nimakwala Building, Mumbai 400 003, India.



3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS IT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM. <b><u>DETAILS OF NAURE OF CLAIM: FOR MATERIALS SUPPLIED AND SERVICES PROVIDED FOR OIL RIGS.</u></b>	<b>PRINCIPAL:</b> <b>RS.26,18,423.00</b> <b>INTEREST:</b> <b>RS.5,89,145.00</b> <b>TOTAL CLAIM:</b> <b>RS.32,07,568.00</b>
4.	DETAILS OF DOCUMENT BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Attached Outstanding Statement.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	MATERIALS SUPPLIED AS PER DELIVERY CHALLANS AND INVOICES SUBMITTED.  <b>(Details attached)</b>
7.	DETIALS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM:	<b>IMMEDIATE</b>
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY:	<b>NO</b>
9.	DETAILS OF AASSIGNMENT OF TRANSFER OF DEBIT IN HIS FAVOUR	<b>NO</b>

10.	DETAILS OF THE <b>BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED</b>	A/c Name: <b>UNIVERSAL AGENCY,</b> Bank Name: <b>HDFC BANK,</b> Branch: <b>CRAWFORD MARKET.</b> Current A/c <b>No.01432000009295</b> <b>IFSC CODE: HDFC 0000143</b>
11.	<b>LIST OUT AND ATTACH THE DOCUMENT'S RELIED ON SUPPORT OF THE CLAIM</b>	(I) As per attached statement of Account.

<p><b>Signature of operational creditor :</b></p> <p>Name: <b>UNIVERSAL AGENCY</b></p> <p></p> <p><b>Proprietor</b></p> <p><b>(HUSNAIN IDRIS UDAIPURWALA)</b></p>
<p>Name : <b>HUSNAIN IDRIS UDAIPURWALA</b></p>
<p><b>Address of person signing :</b></p> <p>154, Janjekar Street, Ist Floor, Room No.3, Nimakwala Building, Mumbai 400 003, India.</p>

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

